

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) (Ins) No. 1115 of 2020

IN THE MATTER OF:

Talha Yunus Sareshwala

...Appellant

Vs.

Parsoli Motor Works Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellants: Ms. Henna George, Mr. Purti Gupta, Mr. Arjun Seth, Mr. Kumar Anurag Singh and Mr. Akshat Singh, Advocates

**For Respondents: Ms. Richa Sandilya, Mr. Kunal Tandon, Advocates for R-1
Mr. Aditya Vikram Singh (Caveator) R-3.**

**ORDER
(Through Virtual Mode)**

16.04.2021: Due to technical problem, Ld. Counsel for the Appellant could not join.

Ld. Counsel for the Respondent No. 1 has filed Status Report and Respondent No. 2 and 3 have filed Reply Affidavit, which are taken on record. Rejoinder, if any, may be filed within two weeks.

Let the matter be fixed 'For Admission (After Notice) on **12th May, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Kanthi Narahari]
Member (Technical)**

SC/RR